

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3480/252/HDB/2017
NAME OF THE COMPANY	Adsum Advisory services Pvt Ltd
NAME OF THE PETITIONER(S)	Adsum Advisory services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAHADEV TIRUNAGARI	CS	mahadev.pcs@qnet1.com	
Neha Pamnani	CS	nehapamnani81@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

Heard Mr. Neha Pamnani learned PCS for the petitioner.

The objections raised by the Registry of NCLT may be complied with, and also ensure the notice served on the ROC. ROC is directed to furnish the report ~~positively~~ within two weeks. Post the case on 25.10.2017.



Member (Technical)



Member (Judicial)